GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
RAJYA SABHA
UNSTARRED QUESTION NO. 696
ANSWERED ON 24/07/2026

EXPORT PERFORMANCE OF MAHARASHTRA

696 SHRI DHANANJAY BHIMRAO MAHADIK

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has reviewed export performance of Maharashtra during the last three years;
(b) the details of exports, particularly from engineering, pharmaceuticals, agriculture and textiles, sector-wise;
(c) the initiatives undertaken to strengthen export infrastructure; and
(d) the measures taken to support exporters through logistics, market access and trade facilitation?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY

(SHRI JITIN PRASADA)

(a) to (b) The export performance of Maharashtra during the last three years, including engineering, pharmaceuticals, agriculture and textiles sectors, are as under:-

Maharashtra's Exports in the Last Three Years

(Value in Million USD)

S N	**Sector**	**FY2023-24**	**FY2024-2025**	**FY2025-26**
1	Engineering Goods	22,983.73	22,552.74	25,061.13
2	Pharmaceuticals	4,781.66	5,006.87	5,936.41
3	Agriculture & Allied	6,502.67	6,848.40	7,173.61
4	Textiles	4,227.81	3,972.30	3,715.13
5	Total Exports from Maharashtra, including above sectors	67,201.71	65,912.79	70,136.06

(Source: DGCIS[i])

(c) The major initiatives taken by Government for strengthening export infrastructure are as under:-

i. The Department of Commerce, Government of India is implementing a scheme namely 'Trade Infrastructure for Export Scheme (TIES)', a Central Sector Scheme for creation of appropriate infrastructure for growth of exports. Under the scheme, one project is completed in Maharashtra with financial assistance of Rs 3.04 Cr.
ii. Agricultural and Processed Food Products Export Development Authority (APEDA) provides financial support to exporters from across the country, including from Maharashtra, for export promotion of its Scheduled products, through its Financial Assistance Scheme (FAS). The scheme has three components viz., Development of Export Infrastructure, Quality Development and Market Development. A total of 109 beneficiaries from Maharashtra were provided assistance under the Development of Export Infrastructure and Quality Development component of the scheme.
iii. To strengthen the export infrastructure**,** Marine Products Export Develop Authority **(**MPEDA) is implementing the Technology Development for Specific Value-Added Marine Products (TDSVMP) Scheme, under which financial assistance is provided for infrastructure development for value addition. During the last five years, MPEDA has released financial assistance amounting to ₹12.99 Cr in the state of Maharashtra.
iv. The Department of Commerce has also notified forty-one (41) Special Economic Zones (SEZs) in the State of Maharashtra under the Special Economic Zones Act, 2005. Thirty-six (36) of these SEZs are already operational. The total exports from the SEZs located in Maharashtra in FY 2023-24, FY 2024-25 and FY 2025-26 amounted to Rs 210756.46 Cr, Rs 224250.91 Cr and Rs 243422.50 Cr respectively.

v. Under the National Industrial Corridor Development Programme (NICDP), implemented by the Department for Promotion of Industry and Internal Trade (DPIIT), two industrial nodes have been approved in the State of Maharashtra as part of Delhi Mumbai Industrial Corridor (DMIC): (I) Shendra-Bidkin Industrial Area (SBIA) under DMIC and, (II) Dighi Port Industrial Area (DPIA) under Delhi Mumbai Industrial Corridor.

(d) The major initiatives taken by government to support exporters through logistics, market access and trade facilitation are as under:-

i. Export Credit Guarantee Corporation of India (ECGC**)** provides credit insurance covers to exporters against non-payment risks by the overseas buyers due to Commercial and Political reasons. The Company has 46 branch offices pan-India including five in Maharashtra at Nariman Point, Bandra, Thane, Pune and Nagpur, which serve as local points of contact for exporters and banks.
ii. Export Promotion Mission (EPM) was launched in 2025 to strengthen India's export competitiveness with an allocation of ₹2,300 cr in 2026-27 for EPM, including for exporters and institutions from Maharashtra. The EPM operates through two integrated sub-schemes, Niryat Prothsahan (providing trade finance access) and Niryat Disha (driving international holistic market access).

iii. Export Promotion Capital Goods (EPCG) Scheme allows import of capital goods at zero customs duty for production of goods and services meant for export. The scheme supports technology up-gradation and manufacturing competitiveness of Indian exporters.

iv. The District Export Hub (DEH) Initiative provides the district-level framework for decentralized export promotion. In each district, the effort is to identify and priorities 3–5 products/services with viable export potential for targeted interventions.

v. Refund of Duties and Taxes on Exported Products (RoDTEP) Scheme aims to refund currently un-refunded duties/taxes/levies borne on the export product, including prior stage cumulative indirect taxes on goods and services used in production of the exported products.

vi. The Advance Authorisation (AA**)** scheme allows duty-free import of inputs that are physically incorporated into or used in the production of the export product. All MSMEs including in Maharashtra may avail duty exemption benefits.

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[i] State wise export data are compiled by DGCIS on the basis of State Codes reported by the exporters in the shipping bills with the customs authority. DGCIS does not validate the State Codes given by the exporters.

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